

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

Item No. 110
(IB)-1444 (PB)/2018

IN THE MATTER OF:

Reliance Commercial Finance Ltd. Applicant/petitioner
Vs.
Sunar Jewels Pvt Ltd. Respondent

Order under Section 7 of Insolvency & Bankruptcy Code, 2016

Order delivered on 09.04.2019

Coram:

CHIEF JUSTICE (RTD.) M. M. KUMAR
HON'BLE PRESIDENT


SH. S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant/petitioner: Mr. Ashok Kumar Singh, Mr. Rajat Katyal, Ms. Saloni Singh, Mr. Harsha Sinha, Mr. Ashutosh Ranjan, Advs.
For the Respondent(s): Mr. Arvind Nayyar, Sr. Adv. with Mr. Viveka Kishore, Ms. Mallika Kamal, Advs. for CD

ORDER

Arguments heard. Orders reserved.


(M. M. KUMAR)
PRESIDENT


(S. K. MOHAPATRA)
MEMBER (TECHNICAL)